

**International Conventions/Instruments on**  
**Right to Development**  
**For Full Text of Core International Instruments**  
<http://www2.ohchr.org/english/law/>

African (Banjul) Charter on Human and Peoples' Rights, 1986  
(Adopted by June 27, 1981; Entered into force October 21, 1986)  
<http://www.hrcr.org/docs/Banjul/afrhr.html>

Conference on the Nutritional Rights of Man, Barcelona Declaration,  
1992. Article  
1,2 & 3

Convention on the Elimination of All Forms of Discrimination against  
Women,  
1979 (CEDAW) Article 11  
[http://www.un.org/womenwatch/daw/cedaw/text/econvention.htm#arti  
cle11](http://www.un.org/womenwatch/daw/cedaw/text/econvention.htm#article11)

Convention on the Rights of the Child, (CRC) 1989  
Articles 7, 9 – 10, 15, 27 – 30 & 32  
<http://www2.ohchr.org/english/law/crc.htm>

Declaration on Social Progress and Development, 1969  
(Proclaimed by General Assembly resolution 2542 (xxiv) of 11  
December, 1969)  
<http://www2.ohchr.org/english/law/progress.htm>

Declaration on the Right to Development, 1986, Article 8  
(Adopted by General Assembly resolution 41/128 of 4 December  
1986)  
<http://www2.ohchr.org/english/law/rtd.htm>

Fourth World Conference on Women, Beijing, China Sept 4 – 15,  
1995, Para 58  
(k) and (l) 125 (b) and (c)

Internal Conference on Population and Development, Cairo, 1994  
Principle 12 & Para 10.10, 10.12, and 10.16  
<http://www.un.org/popin/icpd2.htm>

International Conference on Primary Health Care, Alma – Ata, USSR,  
6 – 12  
September 1978  
[http://www.who.int/hpr/NPH/docs/declaration\\_almaata.pdf](http://www.who.int/hpr/NPH/docs/declaration_almaata.pdf)

International Covenant on Civil and Political Rights, 1966 (ICESCR)  
Entered into force on March 23, 1976, Article 5  
<http://www2.ohchr.org/english/law/cescr.htm>

International Covenant on Economic, Social and Cultural Rights  
(Adopted and Opened for Signature, Ratification and Accession by  
General  
Assembly Resolution 2200A(xxi) of 16 December 1966)

Entry into force 3 January 1976, in accordance with article 27  
<http://www2.ohchr.org/english/law/cescr.htm>

International Labour Conference, [ILO], 1944

Limburg Principles on the Implementation of International Covenant  
on  
Economic, Social and Cultural Rights (UN Document E/CN.4/1987/17)

Millennium Development Goals. [MDG]  
<http://www2.ohchr.org/english/law/>

Organisation for Economic cooperation and development (OECD)  
<http://www.oecd.org/home>

Promotion and Protection of All Human Rights, Civil Political,  
economic, Social and Cultural Rights, Including the Right to  
Development, report of the Special Rapporteur on the Right to Food,  
Jean Ziegler, Human Rights Council 7th Session, Agenda item 3  
(United Nations General Assembly, 2008)  
<http://www.righttofood.org/new/PDF/CHR2008.pdf>

Right to Food Voluntary Guidelines, to Support the Progressive Realization of the Right to Adequate Food in the Context of National Food Security, adopted by the 127th Session of the FAO Council November, 2004, 2 Parts. (Food and Agriculture Organization, Rome, 2005)

[http://www.fao.org/righttofood/publi\\_01\\_en.htm](http://www.fao.org/righttofood/publi_01_en.htm)

United Nations Charter

United Nations Conference on Environment and Development [Rio de Janeiro, 3-14 June 1992]

United Nations Development Programme

<http://www.undp.org>

United Nations High Commissioner for Human Rights : Right to Food Resolution 2000/2010

Universal Declaration of Human Rights, 1948

Articles 22, 23 – 25, 26

<http://www.un.org/en/documents/udhr/index.shtml>

Universal Declaration on the Eradication of Hunger and Malnutrition (Adopted on 16 November 1974 by the World Food Conference Convened under General Assembly resolution 3180 (xxviii) of 17 December 1973; and endorsed

by General Assembly resolution 3348 (xxix) of 17 December 1973)

<http://www2.ohchr.org/english/law/malnutrition.htm>

World Summit on Sustainable Development, South Africa

(26 August – 4 September 2002 Johannesburg, South Africa)

[http://www.un.org/jsummit/html/documents/summit\\_docs.html](http://www.un.org/jsummit/html/documents/summit_docs.html)

World Bank <http://www.worldbank.org>

World Commission on Environment and Development, Bruntland Commission, 1987

World Conference on Human Rights, Vienna, 1993 Vienna  
Declaration and Programme of Action.  
(Adopted by the World Conference on Human Rights in Vienna on 25  
June 1993  
Part II, Para 24, 33 – 34  
[http://www.unhchr.ch/huridocda/huridoca.nsf/\(symbol\)/a.conf.157.23.  
en](http://www.unhchr.ch/huridocda/huridoca.nsf/(symbol)/a.conf.157.23.en)

World Conservation Strategy: Living Resource Conservation for  
Sustainable Development, 1980

World Summit for Social Development, 1995 Copenhagen  
Para 63 and 67

World Summit on Food Security, Rome, 2009